

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2019

PRIORITY CAUSE LIST – 1

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 229/BB/2019	For admission IA 554/19	Sec 7 of I&B code 2016	M/s India Infoline Finance Ltd	Singhania & Co., Advocates	M/s Unishire Regency Park LLP	G S Venkat Subbarao, Advocate

SR. Counsel Ms. LAKSHMY EYENGAR
for MILIND DANGE *MBL* - 9449599857

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

Advocate for PMP Academy Applicant.
Se

Seetharam (SEETHARAM)
99456 83843

(Dr. H. VISHWANATH)

Senior Counsel.

Suma A. L - Advocate for Respondent.

SUMA A. L
9902649419

ORDER

Heard Ms.Lakshmy Iyengar, learned Senior Counsel for the Petitioner, Shri G.L. Vishwanath, learned Senior Counsel along with Shri Seetharam, learned Counsel for Impleading Applicant and Ms. Suma A.L., learned Counsel for the Respondent.

Post the case under the caption 'for orders' on 20.11.2019.



Member (T)

Krishna

Verified



Court Officer



Member (J)